

C.A.No. 1833-1834 OF 2003
ITEM No.1B
FOR JUDGMENT

Court No. 5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Nos.1833-1834 of 2003

REGU MAHESH @ REGU MAHESWAR RAO Appellant (s)

VERSUS

RAJENDRA PRATAP BHANJ DEV & ANR.

Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT, JJ.)

Date : 30/10/2003 These Petitions were called on for pronouncement of
Judgment today

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. SUK Sagar, Adv. for
M/s. Lawyer's Knit & Co., Adv.

For Respondent (s) Mr. Venkateswara Rao Anumolu, Adv.

O R D E R

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Court.
The appeals are dismissed in terms of the signed Judgment. No costs.

(D.L.Chugh) (Vijay Aggarwal)
Court Master Court Master

Signed Judgment (REPORTABLE) is placed on the file